

**COMMITTEE**

**ON**

**ABSENCE OF MEMBERS FROM THE SITTINGS OF THE HOUSE**

*(Fifth Lok Sabha)*

**EIGHTH REPORT**

I, the Chairman of the Committee on Absence of Members from the Sittings of the House, having been authorised by the Committee, present this their Eighth Report.

2. The Committee held a sitting on the 20th December, 1972.

3. The Committee considered applications for leave of absence from two Members. The recommendations of the Committee with respect to these applications are given in the Appendix.

NEW DELHI;

December 20, 1972.

Agrahayana 29, 1894 (Saka).

S. C. SAMANTA,  
*Chairman,*

*Committee on Absence of Members  
from the Sittings of the House.*

## APPENDIX

(Vide Para 3 of the Report)

| Sl. No. | Name of the Member who has applied for leave of absence | Period for which leave applied   | Reasons  | Period for which leave of absence recommended by the Committee                                       | Remarks                        |
|---------|---|--|--|--|--------------------------------|
| 1.      | Shri Martand Singh of Rewa                              | 12-5-72<br>to<br>1-6-72<br>=21 days<br>and<br>31-7-72<br>to<br>31-8-72<br>=32 days<br><hr/> =53 days | Urgent personal matters and matters pertaining to his constituency | 12-5-72<br>to<br>1-6-72<br>=21 days<br>and<br>31-7-72<br>to<br>31-8-72<br>=32 days<br><hr/> =53 days |                                |
| 2.      | Shri Tula Ram   | 13-11-72<br>to<br>22-12-72<br>=40 days   | Illness  | 13-11-72<br>to<br>12-12-72<br>=30 days   | Member was present on 13-12-72 |